



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ९, अंक ४२(३)]

गुरुवार, जुलै २७, २०२३/श्रावण ५, शके १९४५

[पृष्ठे २२ किंमत : रुपये २७.००

असाधारण क्रमांक ७४

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2023 (Mah. Act No. XXXI of 2023), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XXXI OF 2023.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 27th July 2023).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2024; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-fourth year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 2023.

(१)

Withdrawal of
Rs.
4,12,43,20,93,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2023-
2024.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of forty one thousand two hundred forty three crores, twenty lakhs, ninety three thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2024, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2024.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-1	Governor and Council of Ministers	2012, 2013, Council of Ministers	...	1,73,90,000	1,73,90,000
A-2	Elections	2015, Elections	86,00,00,000	...	86,00,00,000
A-3	Public Service Commission.	2051, Public Service Commission.	...	10,90,80,000	10,90,80,000
A-4	Secretariat and Miscellaneous General Services	2052, 2059, 2070, 2075, Secretariat-General Services Public Works Other Administrative Services Miscellaneous General Services	26,83,96,000	...	26,83,96,000
A-5	Social Services	2216, 2235, 2250, 2251, Housing Social Security and Welfare Other Social Services Secretariat Social Services	27,18,95,000	...	27,18,95,000
A-7	Civil Aviation	3053, Civil Aviation	85,00,00,000	...	85,00,00,000
Total-General Administration Department			2,25,02,91,000	12,64,70,000	2,37,67,61,000
Home Department					
B-1	Police Administration	2014, 2055, 2070, Administration of Justice Police Other Administrative Services	74,74,91,000	...	74,74,91,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
B-2	State Excise	2039, State Excise	56,00,000	...	56,00,000
B-3	Transport Administration	2041, Taxes on Vehicles 3055, Road Transport 3056, Inland Water Transport	10,01,50,20,000	...	10,01,50,20,000
B-4	Secretariat and Other General Services	2045, Other Taxes and Duties on Commodities and Services 2052, Secretariat-General Services 2075, Miscellaneous General Services	2,65,00,000	...	2,65,00,000
B-5	Jails	2056, Jails	5,00,00,000	...	5,00,00,000
		Total-Home Department	10,84,46,11,000	...	10,84,46,11,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services 2053, District Administration 2070, Other Administrative Services	70,64,96,000	...	70,64,96,000
C-3	Interest Payments	2049, Interest Payments	4,58,25,82,000	...	4,58,25,82,000
C-4	Secretariat and Other General Services	2052, Secretariat-General Services 2059, Public Works 2075, Miscellaneous General Services	1,45,00,000	45,91,58,000	47,36,58,000
C-5	Other Social Services	2217, Urban Development	40,25,000	...	40,25,000

THE SCHEDULE
(See sections 2 and 3)

(See sections 2 and 3)					
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
C-7	Forest	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		2250, Other Social Services			
		2406, Forestry and Wild Life	2,000	...	2,000
		2415, Agricultural Research and Education 2551, Hill Areas			
Total-Revenue and Forest Department			5,30,76,05,000	45,91,58,000	5,76,67,63,000
Agriculture,Animal Husbandry,Dairy Development and Fisheries Department					
D-3	Agriculture Services	2401, Crop Husbandry	50,38,80,00,000	...	50,38,80,00,000
		2402, Soil and Water Conservation			
		2415, Agricultural Research and Education			
D-4	Animal Husbandry	2403, Animal Husbandry	17,28,01,000	...	17,28,01,000
D-5	Dairy Development	2404, Dairy Development	5,87,11,000	...	5,87,11,000
D-6	Fisheries	2405, Fisheries	1,36,33,27,000	...	1,36,33,27,000
Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department			51,98,28,39,000	...	51,98,28,39,000
School Education and Sports Department					
E-2	General Education	2202, General Education	50,21,12,64,000	...	50,21,12,64,000

THE SCHEDULE (See sections 2 and 3)						
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	Rs.	
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat Social Services Forestry and Wild Life	Rs. 99,97,62,000	Rs. ...	Rs. 99,97,62,000
			Total-School Education and Sports Department	51,21,10,26,000	...	51,21,10,26,000
			Urban Development Department			
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration Other Administrative Services Urban Development Roads and Bridges	25,84,75,00,000	...	25,84,75,00,000
F-3	Secretariat and Other Social Services	2230, 2235, 2251, 2406, 3475,	Labour, Employment and Skill Development Social Security and Welfare Secretariat Social Services Forestry and Wild Life Other General Economic Services	1,80,00,000	...	1,80,00,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	4,00,00,00,000	...	4,00,00,00,000
			Total-Urban Development Department	29,86,55,00,000	...	29,86,55,00,000
			Finance Department			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
G-1	Sales Tax Administration	2020, 2040, 3475, Other General Economic Services	4,49,92,000	...	4,49,92,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	52,61,000	...	52,61,000
		Total - Finance Department	5,02,53,000	...	5,02,53,000
Public Works Department					
H-3	Housing	2216, Housing	28,24,15,000	...	28,24,15,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour, Employment and Skill Development 2403, Animal Husbandry 2405, Fisheries	81,25,32,000	...	81,25,32,000
		Total - Public Works Department	1,09,49,47,000	...	1,09,49,47,000
Water Resources Department					
I-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation 2700, Major Irrigation	6,06,14,000	...	6,06,14,000

THE SCHEDULE (See sections 2 and 3)					
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	Total
			Rs.	Rs.	Rs.
		2701, Major and Medium Irrigation			
		2702, Minor Irrigation			
		2705, Command Area Development			
		2711, Flood Control and Drainage			
		2801, Power			
		3402, Space Research			
		Total-Water Resources Department	6,06,14,000	...	6,06,14,000
		Law and Judiciary Department			
J-1	Administration of Justice	2014, Administration of Justice	44,07,70,000	1,36,40,95,000	1,80,48,65,000
J-2	Secretariat and Other Social and Economic Services	2052, Secretariat-General Services	1,07,70,000	...	1,07,70,000
		2070, Other Administrative Services			
		2235, Social Security and Welfare			
		2250, Other Social Services			
		3475, Other General Economic Services			
		Total-Law and Judiciary Department	45,15,40,000	1,36,40,95,000	1,81,56,35,000
		Industries, Energy and Labour Department			
K-3	Stationary and Printing	2057, Supplies and Disposals	2,58,72,000	...	2,58,72,000
		2058, Stationery and Printing			
		2406, Forestry and Wild Life			
K-7	Industries	2851, Village and Small Industries	64,00,000	...	64,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Industries			
		Non-Ferrous Mining and Metallurgical Industries			
		Total-Industries, Energy and Labour Department	3,22,72,000	...	3,22,72,000
		Rural Development Department			
L-1	Interest Payments	2049, Interest Payments	...	42,19,53,000	42,19,53,000
L-2	District Administration	2053, District Administration	25,00,02,000	...	25,00,02,000
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	20,00,00,00,000	...	20,00,00,00,000
		Total-Rural Development Department	20,25,00,02,000	42,19,53,000	20,67,19,55,000
		Food, Civil Supplies and Consumer Protection Department			
M-2	Food Storage and Warehousing	2408, Food Storage and Warehousing	5,25,71,79,000	...	5,25,71,79,000
M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services 3475, Other General Economic Services	1,36,16,000	...	1,36,16,000

THE SCHEDULE
(See sections 2 and 3)

(See sections 2 and 3)					
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Total-Food,Civil Supplies and Consumer Protection Department					
			5,27,07,95,000	...	5,27,07,95,000
Social Justice and Special Assistance Department					
N-2	Secretariat and Other Social Services	2053, District Administration			
		2216, Housing			
		2251, Secretariat Social Services	17,00,000	...	17,00,000
N-3	Welfare of Scheduled Caste and Scheduled Tribes,Other Backward Classes and Minorities.	2053, District Administration			
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2401, Crop Husbandry			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
			42,44,24,29,000	...	42,44,24,29,000

THE SCHEDULE (See sections 2 and 3)				
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)
			Rs.	Rs.
2851, 2852,	Village and Small Industries Industries			
		Total-Social Justice and Special Assistance Department	42,44,41,29,000	...
				42,44,41,29,000
Planning Department				
O-82	District Plan-Washim		1,000	...
2053, 2202, 2203, 2204, 2205, 2210, 2215, 2217, 2220, 2225, 2230, 2235, 2236, 2403, 2405, 2406, 2425, 2515, 2702, 2801, 2810, 2851,	District Administration General Education Technical Education. Sports and Youth Services Art and Culture Medical and Public Health Water Supply and Sanitation Urban Development Information and Publicity Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour, Employment and Skill Development Social Security and Welfare Nutrition Animal Husbandry Fisheries Forestry and Wild Life Co-operation Other Rural Development Programmes Minor Irrigation Power New and Renewable Energy Village and Small Industries			1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3054, 3451, 3452, 3604, Roads and Bridges Secretariat-Economic Services Tourism Compensation and Assignments to Local Bodies and Panchayati Raj Institutions			
		Total-Planning Department	1,000	...	1,000
		Housing Department			
Q-3	Housing	2216, 2217, 2235, 2406, Housing Urban Development Social Security and Welfare Forestry and Wild Life	95,02,00,000	...	95,02,00,000
		Total-Housing Department	95,02,00,000	...	95,02,00,000
		Public Health Department			
R-1	Medical and Public Health	2049, 2210, 2211, 2235, Interest Payments Medical and Public Health Family Welfare Social Security and Welfare	11,87,80,42,000	...	11,87,80,42,000
		Total-Public Health Department	11,87,80,42,000	...	11,87,80,42,000
		Medical Education and Drugs Department			

THE SCHEDULE
(See sections 2 and 3)

(See sections 2 and 3)						
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
S-1	Medical and Public Health	2210,	Medical and Public Health	1,32,35,98,000	...	1,32,35,98,000
S-3	Secretariat Social Services	2251,	Secretariat Social Services	22,11,000	...	22,11,000
Total-Medical Education and Drugs Department			1,32,58,09,000	...	1,32,58,09,000	
Tribal Development Department						
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053,	District Administration	16,22,51,36,000	...	16,22,51,36,000
		2059,	Public Works			
		2202,	General Education			
		2204,	Sports and Youth Services			
		2210,	Medical and Public Health			
		2211,	Family Welfare			
		2215,	Water Supply and Sanitation			
		2216,	Housing			
		2217,	Urban Development			
		2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230,	Labour, Employment and Skill Development			
		2235,	Social Security and Welfare			
		2236,	Nutrition			
		2401,	Crop Husbandry			
		2403,	Animal Husbandry			
		2405,	Fisheries			
		2406,	Forestry and Wild Life			
		2425,	Co-operation			
		2435,	Other Agricultural Programmes			
		2501,	Special Programmes for Rural Development			
		2505,	Rural Employment			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
		Total-Tribal Development Department	16,22,51,36,000	...	16,22,51,36,000
		Co-operation, Marketing and Textiles Department			
V-2	Co-operation.	2070, Other Administrative Services	5,60,03,68,000	...	5,60,03,68,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department	5,60,03,68,000	...	5,60,03,68,000
		Higher and Technical Education Department			
W-2	General Education	2202, General Education	14,82,31,000	...	14,82,31,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
W-3	Technical Education.	2203,	20,00,00,000	...	20,00,00,000
W-4	Art and Culture	2205,	1,00,00,000	...	1,00,00,000
W-6	Secretariat Social Services	2251,	1,000	...	1,000
		Total-Higher and Technical Education Department	35,82,32,000	...	35,82,32,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235, 2236,	15,97,81,45,000	...	15,97,81,45,000
		Total-Women and Child Development Department	15,97,81,45,000	...	15,97,81,45,000
		Water Supply and Sanitation Department			
Y-2	Water Supply and Sanitation	2215,	58,73,91,01,000	...	58,73,91,01,000
		Total-Water Supply and Sanitation Department	58,73,91,01,000	...	58,73,91,01,000
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-2	Secretariat and Other Social Services	2203, 2230, 2235, 2251,	1,33,75,000	...	1,33,75,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -			Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	(4)	
			Rs.	Rs.		Rs.
	2406,	Forestry and Wild Life				
		Total-Skills, Employment, Entrepreneurship And Innovation Department	1,33,75,000	...		1,33,75,000
		Maharashtra Legislature Secretariat				
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	21,25,000	...		21,25,000
		Total-Maharashtra Legislature Secretariat	21,25,000	...		21,25,000
		Tourism and Cultural Affairs Department				
ZD-1	Secretariate and Other Social Services	2070, Other Administrative Services 2220, Information and Publicity 2251, Secretariat Social Services	20,94,000	...		20,94,000
ZD-2	Art and Culture	2205, Art and Culture	2,03,99,59,000	...		2,03,99,59,000
		Total-Tourism and Cultural Affairs Department	2,04,20,53,000	...		2,04,20,53,000
		Marathi Language Department				
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	1,24,000	...		1,24,000
		Total-Marathi Language Department	1,24,000	...		1,24,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Other Backward Bahujan Welfare Department					
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, 2235,	5,26,11,09,000	...	5,26,11,09,000
			5,26,11,09,000	...	5,26,11,09,000
Soil and Water Conservation Department					
ZH-3	Irrigation, Power and Other Economic Services	2402, 2406, 2702,	50,00,00,000	...	50,00,00,000
			50,00,00,000	...	50,00,00,000
Persons with Disabilities Welfare Department					
ZI-3	Social Security and Welfare	2235,	2,51,19,000	...	2,51,19,000
			2,51,19,000	...	2,51,19,000
			3,40,01,53,63,000	2,37,16,76,000	3,42,38,70,39,000
B-EXPENDITURE ON CAPITAL ACCOUNT Agriculture, Animal Husbandry, Dairy Development and Fisheries Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
D-9	Capital Expenditure on Fisheries	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries	21,52,43,000	21,52,43,000
			Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department	...	21,52,43,000
School Education and Sports Department					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	4,000	4,000
			Total-School Education and Sports Department	4,000	4,000
Urban Development Department					
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	32,38,00,00,000	32,38,00,00,000
F-7	Loans for Urban Development	6217,	Loans for Urban Development	1,000	1,000
			Total-Urban Development Department	32,38,00,01,000	32,38,00,01,000
Finance Department					
G-8	Capital Expenditure on Social Services	4070, 5475,	Capital Outlay on Other Administrative Services Capital Outlay on Other General Economic Services	2,50,00,00,000	2,50,00,00,000
G-10	Loans to Government Servants etc	7610,	Loans to Government Servants etc	1,00,00,00,000	1,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Finance Department	3,50,00,00,000	...	3,50,00,00,000
		Public Works Department			
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054, Capital Outlay on Housing Capital Outlay on Flood Control Projects Capital Outlay on Roads and Bridges	19,40,00,02,000	...	19,40,00,02,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4217, 4235, 4250, Capital Outlay on Public Works Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Urban Development Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services	48,98,36,000	...	48,98,36,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, 4210, 4250, Capital Outlay on Education, Sports, Art and Culture Capital Outlay on Medical and Public Health Capital Outlay on Other Social Services	1,000	...	1,000
		Total-Public Works Department	19,88,98,39,000	...	19,88,98,39,000
		Water Resources Department			
I-5	Capital Expenditure on Irrigation	4402, 4700, 4701, 4702, 4705, Capital Outlay on Soil and Water Conservation Capital Outlay on Major Irrigation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Command Area Development	7,95,01,14,000	...	7,95,01,14,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding - (4)		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		4711, 4801, Capital Outlay on Flood Control Projects Capital Outlay on Power Projects			
		Total-Water Resources Department	7,95,01,14,000	...	7,95,01,14,000
		Industries,Energy and Labour Department			
K-11	Capital Expenditure on Energy.	4801, 6801, 6875, Capital Outlay on Power Projects Loans for Power Projects Loans For Other Industries	12,87,91,000	...	12,87,91,000
		Total-Industries,Energy and Labour Department	12,87,91,000	...	12,87,91,000
		Rural Development Department			
L-8	Loans to Government Servants etc	7610, Loans to Government Servants etc	3,47,40,000	...	3,47,40,000
		Total-Rural Development Department	3,47,40,000	...	3,47,40,000
		Food,Civil Supplies and Consumer Protection Department			
M-4	Capital Outlay on Food Storage and Warehousing	4408, Capital Outlay on Food Storage and Warehousing	3,000	...	3,000
		Total-Food,Civil Supplies and Consumer Protection Department	3,000	...	3,000

THE SCHEDULE
(See sections 2 and 3)

Sec. Sections 2 and 3)					
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Social Justice and Special Assistance Department					
N-4	Capital Expenditure on Social Services	Capital Outlay on Public Works	2,000	...	2,000
		Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities			
		Capital Outlay on Social Security and Welfare			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Co-operation			
		Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.			
		Total-Social Justice and Special Assistance Department	2,000	...	2,000
Planning Department					
O-12	Investment in General Financial and Trading Institutions	Investment in General Financial and Trading Institutions	23,96,13,000	...	23,96,13,000
		Total-Planning Department	23,96,13,000	...	23,96,13,000
Tribal Development Department					
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	Capital Outlay on Public Works	4,000	...	4,000
		Capital Outlay on Education, Sports, Art and Culture			
		Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities			
		Capital Outlay on Other Social Services			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Forestry and Wild Life			

THE SCHEDULE (See sections 2 and 3)					
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
		Capital Outlay on Co-operation			
	4425,	Capital Outlay on Medium Irrigation			
	4701,	Capital Outlay on Minor Irrigation			
	4702,	Capital Outlay on Roads and Bridges			
	5054,				
		Total-Tribal Development Department	4,000	...	4,000
		Co-operation, Marketing and Textiles Department			
		Loans for Co-operation	5,70,67,00,000	...	5,70,67,00,000
		Loans for Village and Small Industries.			
	6851,	Loans for Consumer Industries.			
	6860,	Loans for Other General Economic Service			
	7475,				
		Total-Co-operation, Marketing and Textiles Department	5,70,67,00,000	...	5,70,67,00,000
		Total-B-Expenditure on Capital Account	70,04,50,54,000	...	70,04,50,54,000
		Grand Total	4,10,06,04,17,000	2,37,16,76,000	4,12,43,20,93,000